Name of Corporate Debtor: RK PATIL INFRAPROJECTS PRIVATE LIMITED Date of commencement of CIRP: 26.11.2024

LIST OF CREDITORS UNDER REGULATION 13(2)(CA) OF THE CIRP REGULATIONS

This List is as on 22nd April 2025

For any query related to claims, please contact on e-mail id: cirprkpatilinfraprojects@hotmail.com

List of operational creditors (Government dues)

SI. No.	Name of Creditor		Details of Claim received			D	4					10	
	. Department	Guarana	Date of receipt	Amount Claimed	Amount of Claims Admitted	Details of Claims a Nature of Claim	Whether related party	% of voting share in COC, if applicable	Amount of Continge nt claims	of any	Amount of Claims under verification	Amount	if any
1	Income Tax	Central	27/03/2025	3,45,880.00	3,45,880.00	Dues, Interest and	No	0.00	0.00	0.00	0.00		
2	Employee	Central	26/12/2024	2,31,290.00	2,31,290.00	Penalty				0.00	0.00	0.00	NIL
	State Insurance Corporation (ESIC)			3,32,230.00	2,31,290.00	Dues, Interest and Penalty	No	0.00	0.00	0.00	0.00	0.00	NIL
3	Goods and	Central	10/02/2025	21,82,30,017.00	21,82,30,017.00	Dues, Interest and Penalty	No		0.00	0.00	0.00	0.00 N	
	Service Tax (GST)				,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,			0					NIL
otal				21,88,07,187.00	21,88,07,187.00								
								0	0.00	0.00	0.00	0.00	

